

आयकर अपीलीय अधिकरण "C" न्यायपीठ मुंबई में

IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH, MUMBAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री एस रिफाउर रहमान, लेखा सदस्य के समक्ष
BEFORE SHRI MAHAVIR SINGH, VP AND SHRI S. RIFAU RAHMAN, AM

आयकर अपील सं./ ITA No. 7505/Mum/2018
(निर्धारण वर्ष / Assessment Year 2011-12)

Pragatee Developers 4/152, Bazaargate Street, 4 th Floor, Haji Kasam Building, Fort, Mumbai-400 001	बनाम/ Vs.	The Income Tax Officer Ward-12(1)(4), Mumbai- 400 020
(अपीलार्थी / Appellant)		(प्रत्यर्थी/ Respondent)
स्थायी लेखा सं./PAN No. ACPPS1095Q		

अपीलार्थी की ओर से/ Appellant by	:	None
प्रत्यर्थी की ओर से/ Respondent by	:	Shri Ajit K. Shrivastava, DR

सुनवाई की तारीख / Date of hearing:	14.07.2021
घोषणा की तारीख / Date of pronouncement:	13.08.2021

आदेश / ORDER

महावीर सिंह, उपाध्यक्ष के द्वारा /
PER MAHAVIR SINGH, VP:

At the outset, registry informed that this appeal in ITA No. 7505/Mum/2018 for AY 2011-12 along with appeal in ITA No. 7506/Mum/2018 for AY 2012-13 is disposed off vide order dated 27.10.2020. This appeal get registered in the same number again vide ITA No.7505/Mum/2018 and altogether a different file was created mistakenly due to an application filed by the assessee for filing a revised form No. 36 dated 16.03.2019. This appeal got

registered vide application dated 16.03.2019 and the relevant text of the letter reads as under:-

"With reference to the captioned subject we have to state that we are submitting herewith the revised Form 36 in the new format as introduced by the Amendment of ITAt Rules alongwith all relevant annexure since the appeal filed earlier was in the old format.

Kindly take the above on record and oblige. "

2. As this appeal has already been disposed in ITA No. 7505/Mum/2018 for AY 2011-12 along with this appeal in ITA No. 7506/Mum/2018 for AY 2012-13 vide order dated 27.10.2020, this appeal does not survive, hence, this appeal is dismissed as infructuous.

3. In the Result, the appeal of assessee is dismissed as infructuous.

Order pronounced in the open court on 13.08.2021.

Sd/-

(एस रिफऔर रहमान/ S. RIFAUR RAHMAN)

(लेखा सदस्य / ACCOUNTANT MEMBER)

Sd/-

(महावीर सिंह /MAHAVIR SINGH)

(उपाध्यक्ष / VICE PRESIDENT)

मुंबई, दिनांक/ Mumbai, Dated: 13.08.2021

सुदीप सरकार ,व .निजी सचिव/ Sudip Sarkar, Sr.PS



आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील)/ The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि आयकर ,अपीलीय अधिकरण मुंबई ,/
DR, ITAT, Mumbai
6. गार्ड फाईल /Guard file.

आदेशानुसार / BY ORDER,

सत्यापित प्रति //True - व .निजी सचिवrS /. yraterceS etavirP

आयकर अपीलीय अधिकरण ,मुंबई / ITAT, Mumbai